GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 822

TO BE ANSWERED ON THE 7TH FEBRUARY, 2023

COVERAGE OF CROPS UNDER MSP

822. SHRI RAMESH CHANDRA MAJHI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has received any complaints/suggestion on the coverage of crops under Minimum Support Price (MSP) scheme and if so, the details thereof;
- (b) the percentage of MSP coverage for all crops during the last five years;
- (c) whether it is true that there are crops covered under MSP but not procured from farmers at that price and if so, the reasons therefor, crop-wise;
- (d) whether the Government is taking steps to increase the coverage of MSP on all crops and if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (e): Government fixes Minimum Support Prices (MSP) for 22 mandated agricultural crops and Fair & Remunerative Price (FRP) for sugarcane on the basis of the recommendations of the Commission for Agricultural Costs & Prices (CACP), after considering the views of State Governments and Central Ministries/Departments concerned and other relevant factors.CACP also holdsconsultations withall the stakeholders and seeks suggestions for both price and non-price recommendations. Suggestions/Representations

from State Governments and various farmer organizations are also received from time to time for the coverage of crops under MSP. The inclusion of crops under MSP framework is however, dependent on several factors which include essential for food security, relatively large shelf life, widely grown, item of mass consumption, among others.

To realize the objective MSP Policy, Government extends price support for paddy and wheat through the Food Corporation of India (FCI) and State Agencies. Under this policy, whatever food grains are offered by farmers within the stipulated period & conforming to the specifications prescribed by Government are purchased at MSP by the State Government agencies including FCI for Central Pool. Additionally, Oilseeds, pulses and copra of Fair Average Quality (FAQ) are procured from registered farmers under Price Support Scheme under Umbrella Scheme of PM-AASHA, as per its guidelines at MSP in consultation with the concerned State Government as and when market price of these produce fall below the MSP. Details of crop-wise procurement at MSP for last five years is given at **annexure**.

Annexure referred to in reply to part (a) to (e) of Lok Sabha unstarred Question No. 822 due for reply on 07.02.2023

Sl. No.	Commodity	2018-19	2019-20	2020-21	2021-22	2022-23
1	PADDY	660.11	770.93	895.66	857.30	651.70
2	WHEAT	357.95	341.33	389.93	433.44	187.92
3	OIL SEEDS	18.29	15.43	2.95	1.52	0.48
4	PULSES	19.45	28.54	8.17	30.31	1.2
5	SHREE ANNA*and MAIZE	2.18	4.32	12.08	6.30	1.28
6	COTTON#	10.78	124.61	99.33	-	-
7	COPRA	-	0.0031	0.0509	0.0003	0.4084
8	JUTE	0.1308	0.1481	0.0072	0.0025	0.2654

Crops procurement at Minimum Support Price (MSP)

(Figures in LMT)

*Shree Anna include Jowar, bajra, ragi

Procurementof cotton is in Lakh Bales

During 2021-22& 2022-23, FAQ grade seed cotton prices were ruling much above MSP level and farmers were getting higher prices above MSP. Hence procurement under MSP was NIL.
